Natural calamities

- 355. SHRI DEREK O' BRIEN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) the total number of persons affected by natural calamities during the past four years, year-wise and State-wise details thereof;
- (b) State-wise and year-wise details of the damage and losses suffered as a result of natural calamities during the last four years and the current year; and
- (c) whether Central Government has received any proposal from the State Governments seeking financial assistance for the losses suffered, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) Information on the number of persons affected by natural calamities during the past years is not maintained by this Ministry centrally. State-wise details of the losses of lives, property and loss of crops due to rain oriented natural calamities during the last four year and current year, as reported by the State Governments/ Union Territories, are given in Statement-I (See below).

There are institutional mechanisms at the National and State level for effective management of natural disasters. Though the primary responsibility for disaster management rests with the State Governments. Financial assistance is provided to the affected States from State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) as per laid down procedure.

State-wise details of the proposals/ memoranda submitted to this Ministry for seeking additional financial assistance and assistance approved from NDRF during 2018-19 are given in Statement-II.

Statement-I

State-wise details of damage due to cyclonic storms/ heavy rains/ floods/ landslides/ earthquake etc. during the years 2014-15 to 2018-19 (Provisional)

S1. No.	State										Y	ear									
NO.		2014-15					2015-16				2016-17				201	7-18		2018-19 (as on 29.01.19)			
		lives lost (No.)	Cattle lost (No.)	Houses (No.)	Crops area (in lakh ha.)	lost	Cattle lost (No.)	Houses (No.)	Crops area (in lakh ha.)	lost	Cattle lost (No.)	Houses (No.)	Crops area (in lakh ha.)	lost	Cattle lost (No.)	Houses (No.)	Crops area (in lakh ha.)	lost	Cattle lost (No.)	(No.)	Crops area (in lakh ha.)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22
1.	Andhra Pradesh	61	4777	40379	3.30	88	3669	32836	2.17	19	32	2277	0.48	31	55	6557	0.45	81	5884	47855	1.67
2.	Arunachal Pradesh	61	1992	2742	0.28	20	1198	1802	0.14	42	1903	1629	0.235	60	1 177	1463	0.41	13	-	310	0.007
3.	Assam	90	8961	138000	3.67	66	2482	61434	2.86	115	3191	66887	2.82	160	2763	111070	2.80	53	122	77948	0.31
4.	Bihar	144	28	5621	1.16	158	51	130576	8.08	243	583	129922	3.72	649	256	357197	8.10	-	-	920	-
5.	Chhattisgarh	27	199	6053	0.004	-	-	-	-	9	15	694	2.98	52	102	909	-	7	11	145	-
6.	Gujarat	27	112	875	-	156	19388	62006	2.59	85	252	128	-	229	15255	36710	6.45	72	361	5202	-
7.	Goa	-	-	41	-	-	-	-	-	-	-	119	-	1	-	61	-	-	-	74	-
8.	Haryana	-	-	-	-	-	-	-	-	3	-	8	-	-	-	-	-	3	2	43	-
9.	Himachal Pradesh	45	698	1963	0.136	133	686	3406	0.13	40	136	2283	0.20	75	199	2195	0.80	343	416	5886	0.45

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22
	Jammu and Kashmir	304	61326	253184	6.48	21	97	1989	-	3	-	-	-	7	4	90	-	31	32	42	-
11.	Jharkhand	-	-	-	-	-	-	-	-	8	-	1483	-	12	3	2668	-	-	-	-	-
12.	Karnataka	27	85	19125	0.91	-	-	-	-	10	217	23654	3.76	70	745	1533	-	67	240	7865	3.63
13.	Kerala	132	527	8292	0.20	67	4	6431	-	48	56	5770	0.017	221	5	6324	0.078	477	76830	654062	1.00
	Madhya Pradesh	-	-	-	-	-	-	-	-	184	400	80000	-	-	-	-	-	31	2	191	-
15.	Maharashtra	151	53	44	-	2	-	-	-	145	1035	8164	0.15	134	164	-	-	106	1560	-	-
16.	Manipur	-	-	-	-	26	29	11849	0.39	-	-	24723	0.018	19	10752	19793	0.89	25	142	10820	0.06
17.	Meghalaya	66	8822	10701	0.159	5	-	4	-	4	-	-	-	11	-	163	-	9	4632	13100	0.02
18.	Mizoram	-	-	-	-	-	-	-	-	-	-	-	-	13	14	5437	0.11	-	-	-	-
19.	Nagaland	17	2860	14537	0.31	5	-	180	0.04	7	738	4119	0.42	22	665	7700	0.05	12	896	5202	0.05
20.	Odisha	50	672	83140	3.65	5	-	839	-	3	-	-	-	8	399	562	0.42	102	4812	62341	3.90
21.	Punjab	31	127	24795	1.06	11	14	126	-	12	-	98	0.005	4	6	34	-	14	29	229	0.52
22.	Rajasthan	-	-	-	-	40	174	24657	0.32	82	635	15010	-	80	5705	57989	7.34	17	8	-	-
23.	Sikkim	-	-	-	-	1	1	2012	-	13	2090	361	0.018	11	80	910	0.02	3	-	83	-
24.	Tamil Nadu	75	341	3750	-	470	12030	475762	3.83	25	564	8278	0.34	233	7654	14229	0.05	97	21790	567453	1.22
25.	Telangana	-	-	-	-	-	-	49	6535	37991	2.59	-	-	-	-	-	-	-	-	-	-
26.	Tripura	21	_	1139	0.015	1	_	11179	_	5	1	937	_	17	13	3222	_	22	4167	40897	0.32

142

Written Answers to

[RAJYA SABHA]

Unstarred Questions

\leq
\leq
_3
d
tte
ω
tten
$^{\sim}$
P
~
5
Answ
~
ers
.73
2
to
\sim

0
6
H
œĨ.
5
2
12
Ţ,
~
2
\circ
_
.9
$\overline{}$

nstarrea	
Question	

(
unie	Lourney
Suestion	Or sont

28.	Uttarakhand	66	348	1824	0.013	31	177	410	-	114	1575	3324	0.10	57	737	1380	-	69	770	2648	0.55
29.	West Bengal	169	145	33621	0.508	193	23120	822978	13.02	200	3320	84765	4.48	197	2075	497362	6 74	266	93	23964	0.49
30.	Puducherry	-	-	-	-	4	1095	4327	-	-	-	5	-	-	-	-	-	-	28	1228	-
31.	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-	-	186	969	0002	-	-	-	-
	TOTAL	1696	92180	725390	26.855	1543	64230	1654817	33.57	1,550	23,544	549422	28.27	2494	49168	1193462	38.52	2025	122967	1556571	17.09

27. Uttar Pradesh 132 107 75564 5.00 40 15 14 - 82 266 46793 596 121 154 56935 3.81 105 140 28063 2.90

Statement-II

Status of memoranda received from the State Governments seeking additional Central assistance from National Disaster Response Fund (NDRF) during 2018-19.

(₹ in crore)

				(V III croic)
Sl. No.	State/UT	Type of disasters	Assistance projected by the State	Status of assistance from NDRF
1	2	3	4	5
1.	Karnataka	Flood/ landslides-18	575.15	• ₹ 546.21 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster.
				• Air bill, as per actuals, based on the bills received from IAF.
2.	Kerala	Flood/ landslides-18	800.42 (1st spell) 4796.35 (2nd spell)	• ₹ 3048.39 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster.
				• Air bill, as per actuals, based on the bills received from IAF.
3.	Tripura	Flood/ landslides-18	805.92	• ₹ 268.63 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster.
				• Air bill, as per actuals, based on the bills received from IAF.
4.	Andhra Pradesh	Cyclonic storr Titli- 18	m 2113.00	• ₹ 539.52 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster.
				• Air bill, as per actuals, based on the bills received from IAF.

February, 2019]	Unstarred	Questions
-----------------	-----------	-----------

1	2	3	4	5
5.	Nagaland	Flood/ landslides-18	417.93	• ₹ 131.16 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster.
				• Air bill, as per actuals, based on the bills received from IAF.
6.	Odisha	Cyclonic storm Titli - 18	2751.72	• ₹ 1023.59 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster.
7.	Tamil Nadu	Cyclonic storm Gaja - 18	2715.29	• ₹ 1146.12 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster.
8.	Puducherry	Cyclonic storm Gaja - 18	188.51	• ₹ 13.09 crore from UTDRF subject to the adjustment of 50% of the balance available in the UTDRF account for instant disaster.
9.	Himachal Pradesh	Flood/ landslides-18	1601.03	• ₹ 317.44 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disasters.
				• Air bill, as per actuals, based on the bills received from IAF.
10.	Uttar Pradesh	Flood - 18	570.45	• ₹ 191.73 crore from NDRF subject to the adjustment of 50% of the balance available in the SDRF account for instant disaster.
11.	Manipur	Flood/ landslides- 18	197.17	Upon receipt of report from IMCT it will be processed for placing before the SC- NEC and thereafter before HLC.

146	Written Ai	nswers to [RAJYA SAB	HA] Unstarred Questions
1	2	3	4	5
12.	Andhra Pradesh	Cyclonic storn Phethai-18	n 142.95	Upon receipt of report from IMCT it will be processed for placing before the SC- NEC and thereafter before HLC.
13.	Assam	Flood-18	2491.59	In consultation with State Government, IMCT will visit the State shortly.

Convictions under terrorism-related laws

356. SHRI HUSAIN DALWAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise, year-wise number of pending cases registered under the Acts namely Unlawful Activities Prevention Act (UAPA), Prevention of Terrorism Act, 2002, Terrorism and Disruptive Activities (Prevention) Act;
- (b) with respect to same Acts, the State-wise number of undertrials and convicts in various prisons;
- (c) whether, under UAPA, a person can be detained in judicial custody for a period upto 180 days without filing chargesheet, if so, the State-wise number of persons so detained; and
- (d) whether Government is planning to establish database to track progress in terror-related offences, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) National Crime Records Bureau (NCRB) is the Nodal Central Agency to function as a repository of information on crime and criminals. As per information received from NCRB, a total of 976 cases, 897 cases and 922 cases during the years 2014, 2015 and 2016 respectively were registered under the Unlawful Activities (Prevention) Act, 1967 (UAPA). The State-wise details are given in the Statement (*See* below). NCRB does not maintain information about the cases registered under the Prevention of Terrorism Act, 2002 and Terrorism and Disruptive Activities (Prevention) Act, 1987. NCRB also does not maintain the list of prisoners detained in prison under the above-mentioned Acts.

(c) As per sub-section 2(b) of section 43(D) of UAPA, if it is not possible to complete the investigation within the period of 90 days, the Court may extend the